

HIGH COURT OF TRIPURA
AGARTALA

No.F.4(53)-HC/2022/28216

Dated, Agartala, the 16th November, 2022

NOTIFICATION

Hon'ble the Chief Justice (Acting) has been pleased to re-constitute the "State Courts Management Systems Committee (SCMSC)" in respect of the State of Tripura on the lines of the National Court Management Systems for providing inputs and suggestions to the National Court Management Systems Committee for formulation and effective implementation of National Plan as follows:

Chairperson:

Hon'ble the Chief Justice

Members:

- (1) Hon'ble Mr. Justice A. Lodh;
- (2) Director General of Police, Tripura;
- (3) Registrar General (Ex-Officio);
- (4) L.R & Secretary, Law, Govt. of Tripura (Ex-officio);
- (5) Chief Engineer, PWD (Building), Govt. of Tripura;
- (6) State Informatics Officer, NIC, Tripura State;

Member Secretary:

Registrar (Judicial) - (Ex-Officio);

The aforesaid Committee shall be assisted by the Member Secretary, Tripura State Legal Services Authority, the Registrar (Admn.,P&M), High Court of Tripura and the Deputy Registrar (Judicial), High Court of Tripura as and when required.

Staff support from the existing staff members of the High Court will be provided to the Committee with the approval of the Hon'ble Chief Justice and such staff will assist the Committee in preparing Resolutions/Reports in addition to their own duties.

This is issued in supersession of this Registry's earlier Notification dated 23.03.2017.

By order,
Sd/-
(D.M.Jamatia)
Registrar General

Copy to:

1. The Principal Secretary to Hon'ble the Chief Justice, High Court of Tripura, Agartala;
2. The Secretaries to Hon'ble Judges, High Court of Tripura, Agartala;
3. The Secretary General, Hon'ble Supreme Court of India, New Delhi; The Private Secretary-I to the Registrar General, High Court of Tripura, Agartala;
4. The Joint Secretary to the Government of India, Ministry of Law & Justice (Department of Justice), New Delhi;
5. The Director General of Police, Tripura;
6. The L..R & Secretary, Law Department, Government of Tripura;
7. The Additional Registrar & Member Secretary, National Court Management Systems Committee, Hon'ble Supreme Court of India;
8. The Registrar (Vigilance), High Court of Tripura, Agartala;
9. The Registrar (Judicial), High Court of Tripura, Agartala;
10. The District & Sessions Judge, Dhalai District, Ambassa/ North Tripura District, Dharmanagar/ Sepahijala District, Sonamura/ West Tripura District, Agartala/ Gomati District, Udaipur/ South Tripura District, Belonia/ Khowai District, Khowai/ Unakoti District, Kailashahar;
11. The Registrar (Admn. P&M), High Court of Tripura, Agartala;
12. The Joint Registrar, High Court of Tripura, Agartala;
13. The Chief Engineer, PWD (Building), Government of Tripura;
14. The State Informatics Officer, NIC, Tripura State;
15. All Deputy Registrars, High Court of Tripura, Agartala;
16. The Chief Librarian, High Court of Tripura, Agartala.
17. All Assistant Registrars, High Court of Tripura, Agartala
18. The System Analyst, Computer Section, High Court of Tripura, Agartala for uploading the Notification in the official website of the High Court of Tripura, Agartala;
19. The Superintendent, Establishment/ Statement/ Court Officer's Section, High Court of Tripura, Agartala;
20. Order File.

REGISTRAR GENERAL